GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

LOK SABHA
UNSTARRED QUESTION NO. 4599
TO BE ANSWERED ON 20^{TH}MARCH, 2020

HOMOEOPATHY COLLEGE

4599. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) the details of such homoeopathic colleges that have been denied permission for starting their batch during the current academic year owing to lack of facilities, State/UT-wise and college-wise;

(b) whether it is a fact that these colleges are operational since long and yet still have been denied permission to start new batches, if so, the details thereof; and

(c) whether the Government proposes to review the decision and grant permission for these colleges to start the classes in the next academic session?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)

(a) to (c):   As per the provisions of section 12 C of Homoeopathic Central Council Act, 1973 all existing colleges established prior to 18th May, 2018 have to apply to the Central Government for seeking permission. Accordingly, Central Council of Homoeopathy (CCH) being the regulatory body under Ministry of AYUSH, conducted inspection of all Homoeopathic Colleges to verify the minimum standards specified under Homoeopathic Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulations, 2013.

Therefore, as per the compliance of norms, during the Academic Year 2019-20, forty four (44) Homoeopathic medical colleges were denied for that particular Academic Year only. The State/Union Territory – wise list of the colleges and their year of operationalization is placed in the website of the Ministry of AYUSH, i.e. www.ayush.gov.in

All such denied colleges are eligible to getting permission for next Academic Session, if they comply with the required norms.

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